

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**IA No. 395 of 2012 in**  
**DFR No. 1745 of 2012**

**Dated: 21<sup>st</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Bhushan Power & Steel Ltd. ... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission**  
**& Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. Rajiv Yadav  
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
Mr. R.K. Mehta,  
Mr. Premjit for R.2

**ORDER**

Heard the learned counsel for the parties.

Post the matter '**for Orders**' on **22.01.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**